

FAX : 0532-2400149

REGISTERED / AD

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

Dated: 03/11/2017

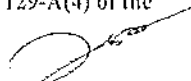
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/71288/2017-SM[BR] dated 25/10/2017

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 129-A(4) of the Customs Act, 1962.


Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1	C/606/2011	JAI GANESH TRADING COMPANY 33/10, WEST PATEL NAGAR, NEW DELHI.
		Name and Address of Respondent
2		-C.C.E. GHAZIABAD C.G. O. Complex-II, Kamla Nehru Nagar, Ghaziabad 201302

Copy To

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- 3 Bar Association, CESTAT, Allahabad
- 4 Director Publications, Customs, Excise, I.P. Estate, Delhi
- 5 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, Opp ICICI Bank of Defence Colony New Delhi-3
- 6 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaidhyaram Street, T. Nagar, Chennai-17
- 7 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005
- 8 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)
- 9 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070
- 10 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38
- 11 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082
- 12 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD Ground, Near Karkardooma Court, Delhi-110032
- 13 C.D.R.
- 14 Office Copy
- 15 Second Folder Copy
- 16 Guard File


Asstt. Registrar

IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL
REGIONAL BENCH : ALLAHABAD
COURT No. I

APPEAL No.C/606/2011-CU[SM]

(Arising out of Order-in-Appeal No. 10-Cus/GZB/2011-12 dated
13/04/2011 passed by Commissioner of Customs & Central Excise
(Appeals), Ghaziabad)

M/s Jai Ganesh Trading Company,

Appellant

Vs.

Commissioner of Central Excise, Ghaziabad

Respondent

Appearance:

Absent on call,

for Appellant

Shri Gyanendra Kr. Tripathi, Assistant Commissioner (AR), for Respondent

CORAM:

Hon'ble Mr. Anil G. Shakkarwar, Member (Technical)

Date of Hearing : 25/10/2017

Date of Decision : 25/10/2017

FINAL ORDER NO-7/288/2017.....

Per: Anil G. Shakkarwar



List revised. None present for the appellant.

2. It may be mentioned that as per maxim, VIALATIBUS
ET NON DORMIENTIBUS JURA SUB VENIUNT, law helps
those who are vigilant and not those who go to sleep.
3. The appeal is dismissed for default.

(Dictated in Court)

-Sd/-

(ANIL G. SHAKKARWAR)

Member (TECHNICAL)

प्रमाणित प्रति/Certified True Copy

akp

सहायक पंजीकार/Asstt. Registrar

सीमाशुल्क, उत्पादशुल्क एवं सेवा कर

अपील अधिकरण/(C.E.S.T.A.T.)

38, एम.जी.मार्ग, इलाहाबाद-211001

38, M. G. MARG, ALLAHABAD-211001